

the Government has any conscience left, let them accept in principle and then lay down the methodology for action.

SHRI TENNETI VISWANATHAM (Visakhapatnam) : I am on my legs. I will continue next time.

MR. DEPUTY-SPEAKER : You may say one word.

SHRI TENNETI VISWANATHAM : Mr. Deputy-speaker, Sir, I am very happy that we are given an opportunity...

MR. DEPUTY-SPEAKER : The hon. Member may resume his speech next time. We will now take up the half-an-hour Discussion.

**HALF-AN-HOUR DISCUSSION
RECOGNITION OF PAST GOVERNMENT
SERVICE OF DISPLACED**

PERSONS

16.33 hrs.

[**SHRI R. D. BHANDARI** in the Chair]

SHRI B. K. DASCHOWDHURY (Cooch-Bihar) : Mr Chairman, Sir, the other day on the 18th of this month, I mentioned

certain specific grievances of the displaced Government servants in the matter of their pensionary benefits so that their services which they rendered in Pakistan might be considered for the benefits of pension. Peculiarly, the hon. Minister the other day simply said that there is no such scheme for admitting pensions of displaced Government servants belonging to the formerly undivided Province of Bengal who opted for service in Pakistan and who migrated to India on or after 15th August 1947. I cannot help myself unless I make certain other references...

डा० महादेव प्रसाद (महाराजगंज) : सभापति महोदय, सदन में इस समय कोरम नहीं है।

18.34 hrs.

MR. CHAIRMAN : The bell is being rung.

Since there is no quorum, the House stands adjourned till 11 A.M. on Monday, 28th April 1969.

The Lok Sabha then adjourned till eleven of the clock on Monday, April 28, 1969/ Vaisakha 8, 1891 (Saka.)
